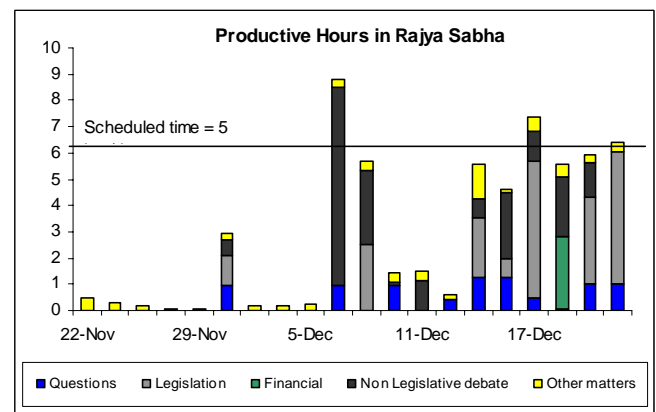
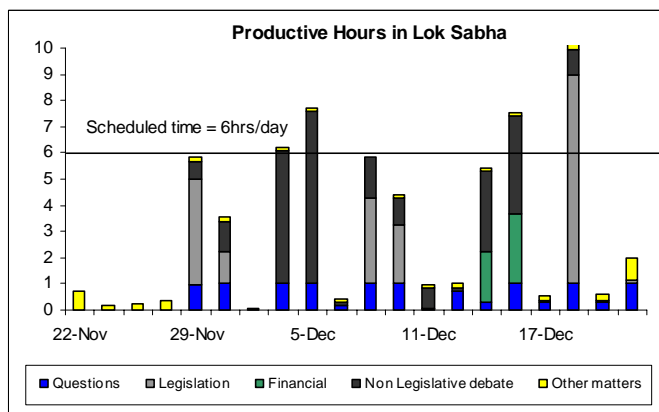


# Plan vs. Performance

## Winter Session – November 22 to December 20, 2012

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Winter Session.

|                               | Plan | Actual |
|-------------------------------|------|--------|
| No. of Sittings (Lok Sabha)   | 20   | 20     |
| No. of Sittings (Rajya Sabha) | 20   | 20     |
| No. of Bills for passing      |      |        |
| - Appropriation Bills         | 1    | 1      |
| - Other Bills                 | 25   | 6      |
| No. of Bills for introduction |      |        |
| - Appropriation Bills         | 1    | 1      |
| - Other Bills                 | 10   | 8      |



The Lok Sabha and Rajya Sabha adjourned *sine die* on December 20. Several hours were lost due to interruptions on the issues of FDI in retail and reservation in promotions. Several issues related to national importance including FDI in retail, suspension of Indian Olympic Association, need for uniform education system and safety of women were discussed. Lok Sabha worked for 53% of the scheduled hours and Rajya Sabha for 58%. One Appropriation Bill was introduced and passed. Eight legislative Bills were introduced and six Bills were passed during the session.

### Government Bills listed for Consideration and Passing

| Short Title   | Lok Sabha             | Rajya Sabha           |
|---|-----------------------|-----------------------|
| The Educational Tribunals Bill, 2010  |                       |                       |
| The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010  |                       |                       |
| The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010 |                       |                       |
| The Architect (Amendment) Bill, 2010  |                       |                       |
| The Banking Laws (Amendment) Bill, 2011   | Passed on 18 Dec 2012 | Passed on 20 Dec 2012 |
| The Pension Fund Regulatory and Development Authority Bill, 2011  |                       |                       |
| The Insurance Laws (Amendment) Bill, 2008   |                       |                       |

| Short Title  | Lok Sabha             | Rajya Sabha           |
|--|-----------------------|-----------------------|
| The Forward Contracts (Regulation) Amendment Bill, 2010  |                       |                       |
| The Companies Bill, 2011   | Passed on 18 Dec 2012 |                       |
| The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011   | Passed on 7 Dec 2012  | Passed on 20 Dec 2012 |
| The Prevention of Money-Laundering (Amendment) Bill, 2011  | Passed on 29 Nov 2012 | Passed on 17 Dec 2012 |
| The Lokpal and Lokayuktas Bill, 2011   |                       |                       |
| The Whistle Blowers Protection Bill, 2011  |                       |                       |
| The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011                       |                       |                       |
| The Unlawful Activities (Prevention) Amendment Bill, 2011  | Passed on 30 Nov 2012 | Passed on 20 Dec 2012 |
| The Protection of Women from Sexual Harassment at Workplace Bill, 2010   |                       |                       |
| The Constitution (108 <sup>th</sup> Amendment) Bill, 2008 (Women's Reservation Bill)   |                       |                       |
| The Constitution (110 <sup>th</sup> Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayats)                                  |                       |                       |
| The Constitution (117 <sup>th</sup> Amendment) Bill, 2012 (Reservation in promotion to SCs and STs with retrospective effect)              |                       | Passed on 17 Dec 2012 |
| The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012 (Modifies SC lists of Kerala, Madhya Pradesh, Odisha, Tripura and Sikkim) |                       |                       |
| The Motor Vehicles (Amendment) Bill, 2007  |                       |                       |
| The Warehousing Corporations (Amendment) Bill, 2011  |                       |                       |
| The National Highways Authority of India (Amendment) Bill, 2011  |                       |                       |
| The Citizenship (Amendment) Bill, 2011   |                       |                       |
| The North-Eastern Areas (Reorganisation) Amendment Bill, 2011  | Passed on 3 Sep 2012  | Passed on 14 Dec 2012 |

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not passed by that House.

## Bills listed for Introduction

| Short Title   | Lok Sabha                 | Rajya Sabha               |
|---|---------------------------|---------------------------|
| The Agricultural Bio-Security Bill, 2012                                    |                           |                           |
| The Biotechnology Regulatory Authority of India Bill, 2012                  |                           |                           |
| The Central Universities (Amendment) Bill, 2012                             | Introduced on 26 Nov 2012 |                           |
| The Coal Mines (Conservation and Development) Amendment Bill, 2012          | Introduced on 26 Nov 2012 |                           |
| The Competition (Amendment) Bill, 2012                                      | Introduced on 10 Dec 2012 |                           |
| The Criminal Law (Amendment) Bill, 2012                                     | Introduced on 4 Dec 2012  |                           |
| The Governor's (Emoluments, Allowances and Privileges) Amendment Bill, 2012 | Introduced on 10 Dec 2012 |                           |
| The Indecent Representation of Women (Prohibition) Amendment Bill, 2012     |                           | Introduced on 13 Dec 2012 |
| The Merchant Shipping (Amendment) Bill, 2012                                |                           |                           |
| The Wildlife (Protection) Amendment Bill, 2012                              |                           |                           |

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not introduced.

## Bills not listed for Introduction but Introduced

| Short Title   | Lok Sabha                 | Rajya Sabha              |
|---|---------------------------|--------------------------|
| The Child Labour (Prohibition and Regulation) Amendment Bill, 2012      |                           | Introduced on 4 Dec 2012 |
| The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2012 | Introduced on 14 Dec 2012 |                          |

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Bills not listed for Consideration and Passing but Passed

| Short Title                                   | Lok Sabha             | Rajya Sabha           |
|---|-----------------------|-----------------------|
| The Constitution (118th Amendment) Bill, 2012 | Passed on 20 Dec 2012 | Passed on 19 Dec 2012 |

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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